Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl.No	Category of creditor	Summary of Claims Received		Summary of Claims Admitted		Amount of Contigent Claim	Amount of Claims not admitted	Amount of Claims under Verfication	Details in Annexure	Remarks if any
		No.of Claims	Amount	No.of Claims	Amount of Claims Admitted					
1	Secured financial creditors belonging to any Class of Creditors									
2	Unsecured financial creditors belonging to any Class of Creditors	1	26982754	1	26982754		Nil	Nil	Annexure - 2	
3	Secured financial creditors (other than financial creditors belonging to any class of Creditors)									
4	Unsecured financial creditors (other than cfinancial creditors belonging to any class of Creditors)									
5	Operational creditors (Workmen)									
6	Operational creditors (Employees)									
7	Operational creditors (Government Dues)									
8	Operational creditors (other than Workmen and Employees and Government Dues)									
9	Other creditors, if any, (other than financial creditors and operational creditors)									